

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 19th April, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 164/2016 (M.A. No. 321/2016 & M.A. No. 322/2016)	Charandas Vs. The Govt. of NCT of Delhi & Ors.	Mr. Rajesh Kumar & Mr. Pawan Reley, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 148/2015 (M.A. No. 634/2015, M.A. No. 1071/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
FOR HEARING			
3.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
4.	Original Application No. 518/2015 (M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. T. S. Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for R-9 Mr. Dinesh Jindal, LO for DPCC
5.	Original Application No. 108/2013 (M.A. No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. B. V. Niren, Adv.
6.	Original Application No. 179/2013 (M.A. No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4

			<p>Mr. Suresh Tripathy, Adv. for R – 5 Mr. Narender Pal Singh, Adv. for R – 6 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P.S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. for Apex Chamber of Commerce Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Raj Kumar, Adv. with Ms. Niti Choudhary LA for C.P.C.B.</p>
7.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	<p>Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant</p> <p>Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Suresh Tripathy, Adv. for DJB Mr. Tarunvir Singh Khehar, Adv.</p>
8.	Appeal No. 147/2015 (M.A. No. 1290/2015 & M.A. No. 145/2016)	New Era Poultries Vs. State of Haryana & Ors.	<p>Mr. A. R. Takkar & Mr. Abhinit Das, Advs. for Applicant</p> <p>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. for HSPCB Mr. Sanjeev Kumar Sharma, Adv. for Applicant in M.A. 145/2016)</p>
9.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	<p>Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant</p> <p>Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana</p>
10.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	<p>Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh</p> <p>Mr. Jagriti Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.</p>
11.	Original Application No. 484/2015 (M.A. No. 260/2016 M.A. No. 343/2016)	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	<p>Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh</p> <p>Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Rajkumar Adv. with Mr. Bhupender Kumar, Adv. for R-4 Mr. I. K. Kapila, Adv. for R-5 Ms. Savitri Pandey, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. B. V. Niren, Adv. for CGSC</p>

12.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey, Adv.
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Date : 19th April, 2016
Time : After the above Bench

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39/2014)	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. B.V. Niren, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 & 6 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra, Adv. for R-5 Ms. Reena Singh, AAG for R-7 & 8 Mr. Gaurav Dhingra, Adv. For R-9 Mr. A. K. Prasad, Adv. for MoUD

Date : 19th April, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Contempt Application No. 03/2016 in O.A. No. 229/2014	Gulmohar Park Journalists Welfare Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Advs. for Applicant

Date : 19th April, 2016

Time : 2.00 PM

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	M.A. No. 1166/2015 & (I.A. No. 2469/2009) M.A. No. 1169/2015 (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	M.A. No. 1164/2015 & (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv. Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	O.A. 494/2015 in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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